

**IN THE NATIONAL GREEN TRIBUNAL; EASTERN
ZONE BENCH, KOLKATA
O.A. No.28/2022/EZ**

Rabeya Tabbasum Applicant
-Versus-
Union of India and others Respondents

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Cuttack

Date: 11.7.22


ADDL. GOVERNMENT ADVOCATE

IN THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA



O.A. No.28/2022/EZ

RabeyaTabbasum ... Applicant

-Versus-

Union of India & Other ... Respondent

COUNTER AFFIDAVIT OF RESPONDENT NO.6 :

I Shri Amrit Raturaj, Aged 30 years, S/o:-
Rajkishore Sastri, at present working as Collector &
District Magistrate, Kendrapara, At/Po/Ps/Dist-
Kendrapara, do hereby solemnly affirm & state as
follows-

1. That, I am the Respondent No.6 in the accompanying Original Application. I have gone through the Original Application as well as the documents annexed thereto and understood the contents thereof. I am acquainted with the facts of this case on the basis of Official records.
2. That, the application filed by the applicant is not maintainable both law & facts and also there is no cause of action to file such an application before your Honour.
3. That, the averments made in Paragraphs – 1 & 2 of the Original Application needs no reply from this deponent.

Amrit Raturaj
COLLECTOR
KENDRAPARA

[Handwritten signature]

4. That, in reply to the averments made in Paragraphs – 3 to 9 of the Original Application it is false to say that there is unwarranted disposal of waste by private & State Authorities into the river Gobari situated in Kendrapara District of Odisha and that due to pollution & unauthorised occupation over the river has badly affected the people depending on the said river. It is also false to say the river Gobari has been badly affected by disposal of solid & liquid waste by Municipal & other private authorities & dumping of waste is caused in places like Khadianga, Jaipura, Sunailo, Ekanakhandi, Nayaidgha, etc. and is badly degraded the water quality of the river & is unfit for any use.
5. That, in reply to the averments made in Paragraphs – 10 t 12 of the Original Application it is false to say that most of the waste under Kendrapara Municipality gets dumped into river Gobari & due to Pollution, the area has been infected with mosquitoes & people suffered with water borne diseases.
6. That, in reply to the averments made in Paragraphs – 13 to 15 of the Original Application, it is submitted that no construction work in river bed site is expending, for which it leads to flood disasters & the course of water

Anmit Rautaray
**COLLECTOR
KENDRAPARA**

[Handwritten signature]

may affect. It is equally false to say the riverine eco-system & aquatic system are badly affected due to unauthorise encroachment & dumping of solid & liquid waste in to river. It is further false to say due to insufficient water deposit in the river, the ground water in peripheral aria has substantially reduced got contaminated & cannot be used & it may create health problem.

7. That, the averments made in Paragraphs – 16 to 20 of the Original Application are false and baseless and hence needs no reply from this deponent.
8. The facts is Kendrapara Municipality generates dry waste about 7 tons per day (T.P.D) all the waste are collected from door to door & from market area i.e from shop to shop. For collection of waste materials there are 15 nos. of battery operated vehicles are engaged & the waste is collected on daily basis. And 16 nos. of “Swachhasathi” & 4 nos. of Supervisors are also engaged in order to operate sanitation work. In addition to it 20 nos. of Sochha Karmi are engaged for collection of segregation which is filed herewith and annexed as Annexure-A/6.

[Handwritten signature]

Anmit Rautaray
COLLECTOR
KENDRAPARA

9. That, it is submitted that in order to process the Wet waste/ garbage 2 nos. of Micro Composite Center (MCC) are installing. One is installed at Village - Hajaribagicha under Ward - 12, which is functioning & another is installed at village Odisho which will function very soon. The collected wet waste is taken to MCC for composting & the same is sold under "Mo Khata Yojana" which is filed herewith and annexed as Annexures - B/6 & C/6 respectively. One material recovery facility (MRF) of S-T.P.D capacity is provided at Hajaribagicha. Another MRF of S-T.P.D capacity is under construction at village Kajala in ward No.21. Dry waste collected from Municipal area kept in both MRF & MCC area. Both MRF is sufficient to cater the requirement.
10. That, it is pertinent to mention here that, time to time such as on dt.12/03/19, dt.04/06/19, dt.11/06/19 & dt.18/10/19 review meetings were held in this regard under the Chairmanship of Collector, Kendrapara (Res. No-6) on Solid Waste Management with Project Director, DRDA, Kendrapara & 7 other members. Copies of the proceedings of such meetings held on dt.12/03/19, dt.04/06/19, dt.11/06/19 & dt.18/10/19 are filed herewith and annexed as Annexures - D/6, E/6, F/6 & G/6 respectively.

Anmit Rautaray

**COLLECTOR
KENDRAPARA**

[Handwritten signature]

In meeting held on 08/06/22, the Respondent No.6 - Collector, Kendrapara has instructed the Executive Officer, Kendrapara Municipality for maintenance of SETP Plant copy of which is filed herewith and annexed as **Annexures – H/6.**

Also in the meeting held on 06/07/21, the Respondent No.6 – Collector, Kendrapara instructed to the Authority of Kendrapara Municipality to speed up the work SETP plant within the time limit copy of which is filed herewith and annexed as **Annexure – I/6.**

11. That, in pursuance of the interim order of the Hon'ble Tribunal passed on 16/03/2022 to verify the correctness of the allegations made by the Applicant about pollution of Gobari river, a Committee was formed as per the direction of the Hon'ble Court & the Committee conducted field inspection on 08/04/2022 & due to difference of opinion of the Sub-Collector Kendrapara & Executive Officer, Kendrapara Municipality have prepared a joint report on 13/05/2022 above all the reports reflected that the water quality of "Gobari River" is within the tolerance limit.
12. That, so far the authorization, under Solid Waste Management Rules, it has already been applied before State Pollution Control Board (SPCB), Odisha & the same is expected to be

AP
AKA

Anant Rautaray
COLLECTOR
KENDRAPARA

Granted/ renewed very soon, copy of such document is filed herewith and annexed as Annexure – J/6.

- 13. That, in view of the facts stated above, the Prayers made in the Original Application are devoid of any merit, hence liable to be rejected. Consequently, the Original Application being devoid of merit, is liable to be rejected.
- 14. That, the deponent reserves the right to file further Affidavit / Affidavits as and when required.
- 15. That the facts stated above are true to the best of my knowledge and belief being based upon the official records available in the office of this respondent.

Identified by

DEPONENT

Dtd.: 11 /07/2022

Samata Palnani
ADDL.GOVERNMENT ADVOCATE

Anant Rautani
**COLLECTOR
 KENDRAPARA**

CERTIFICATE

Certified that the above named deponent being officially known to me solemnly affirms that the contents of the above noted affidavit are true to the best of his knowledge and based on official records.

Heo
 11/7/22

**EXECUTIVE MAGISTRATE
 KENDRAPARA
 Divisional Magistrate
 KENDRAPARA**

Battery Operated Vehicles (BOV) Kendrapara Municipality

Annexure



11dxf

Micro Composting Centre (MCC-1)
Kendrapara Municipality

Annexure-



ANNEXURE - C/6

"Mo Khata" Centre
Kendrapara Municipality



ସ୍ୱଚ୍ଛ ଗ୍ରାମ୍ୟ
ସ୍ୱଚ୍ଛ ଚଢ଼ିଲା
ସ୍ୱଚ୍ଛ କେନ୍ଦ୍ରପଡ଼ା

Annexure-

Everyone must be
a scavenger.
- M.K. GANDHI



PROCEEDINGS OF THE QUARTERLY REVIEW MEETING ON SOLID WASTE MANAGEMENT RULE, 2016
SBM(U) ON DATED 12.03.2019 AT 3.00 PM IN COLLECTORATE CONFERENCE HALL, KENDRAPARA

The review meeting of Municipalities on Solid Waste Management held on dated 12.03.2019 at 3.00 Pm in the Collectorate conference Hall, Kendrapara under the Chairmanship of PD, DUDA, Kendrapara.

The other members present in the meeting where as follows

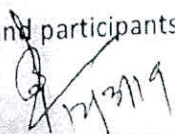
1. Project Director, DRDA-DUDA, Kendrapara
2. Executive Officer Pattamundai Municipality / Kendrapara Municipality
3. Asst. Executive Engineer Kendrapara Municipality
4. Municipal Engineer, Kendrapara Municipality
5. Junior Engineer, Pattamundai Municipality / Kendrapara Municipality
6. Sanitation expert DUDA, Kendrapara
7. Infrastructure Expert, DUDA, Kendrapara

At the outset PD, DUDA, Kendrapara welcomed all the members present described the purpose and objective of the meeting and latter reviewed the process of the SBM Rule 2016 and following discussion were made on solid waste management schemes implemented in ULBs.

1. The bye laws in each ULB has been prepared as per the provision of the Solid Waste Management Rule 2016. All the Eos were instructed to follow the Byelaws incorporating the provisions of those rules.
2. Arrangement for door to door collection of Segregated Solid Waste from all Households including residential, non-residential, commercial & institutional buildings.
3. Collect waste from vegetables fruits, flowers, meat poultry and fish market on day to day basis.
4. Collect waste separately sweeping from streets, lanes and by-lanes daily depending upon the density of population and local situation.
5. Collect horticulture parks and garden wastes separately and process in the garden and park itself.
6. Pit composting and deep row entrenchment (DRE) should be constructed for the safe disposal of waste.
7. Set up material recovery facilities or secondary storage facilities with sufficient space for shorting of recycle materials for further use of those waste materials.
8. User fees and spot fine from waste generators should be collected as per rule.
9. Issue of Identity cards to the sanitation workers, providing training on solid waste management to waste pickers and waste collectors in phase manner should be ensure.
10. Create public awareness through information, education and communication campaign to make the city clear and healthy.

General

The meeting was ended with vote of thanks to the chair and participants.


PD, DUDA, Kendrapara

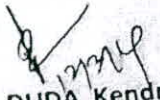
11
Memo No. 1742 (1) Date. 14/03/19

Copy to Executive Officer Kendrapara/Pattamundai for information and necessary action.


PD, DUDA, Kendrapara

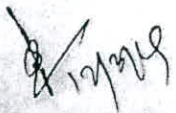
Memo No. 1742 (2) Date. 14/03/19

Copy to Sr Steno to Collector Kendrapara, for kind information of Collector.


PD, DUDA, Kendrapara

Memo No. 1742 (3) Date. 14/03/19

Copy submitted to Commissioner cum Secretary to Govt., H & UD Deptt., Odisha, Bhubaneswar/
State Mission Director SBM(U), H & UD Deptt., Odisha, Bhubaneswar for kind information.


PD, DUDA, Kendrapara

PROCEEDING OF THE FORTNIGHTLY REVIEW MEETING ON SOLID WASTE MANAGEMENT RULES,
2016 SBM (U) ON DATED 04.06.2019 AT 8.30 AM IN COLLECTORATE CONFERENCE HALL,
KENDRAPARA

The review meeting of Municipalities on Solid Waste Management held on dated 04.06.19 at 8.30 AM in the Collectorate Conference Hall, Kendrapara under the Chairmanship of Collector, Kendrapara.

The other members present in the meeting where as follows

1. Project Director, DRDA-Cum-DUDA, Kendrapara
2. Executive Officer Kendrapara Municipality/Pattamundai Municipality
3. Asst. Executive Engineer Kendrapara Municipality
4. Municipal Engineer, Kendrapara Municipality
5. Junior Engineer, Kendrapara Municipality/Pattamundai Municipality
6. Sanitation Expert, DUDA, Kendrapara
7. Infrastructure Expert, DUDA, Kendrapara


At the outset Collector, Kendrapara welcome all the members present described the purpose and objective of the meeting and latter reviewed the actions taken against provision of the SBM Rule, 2016. Accordingly, following discussion were made on Solid Waste Management schemes implemented in ULBs.

1. In the above backdrop, Collector Impressed upon all concerned to act upon as per this kind order passed by Hon'ble NGT on dated 26.03.19 for compliance. Apropos, all land related issues must be taken up and solved on priority basis within the stipulated time frame given by Chief Secretary, Odisha, as this will be subsequently reviewed and he will personally appear before the Hon'ble Tribunal again on 25.09.19 for future appraisal in this regard.
2. The actions that are urgently required to be taken up immediately for compliance to the O.A Case No. 606/2018 of Hon'ble NGT are indicated below.
 - 100% door to door collection with Source Segregation to be ensured and utilization of dry waste and wet waste.
 - Construction of requisite nos. of Pit Composting in both the Municipalities to be ensured.
 - Material recovery Facility to be constructed for segregation of dry waste at each ULB and Identification of all rag picker for segregation, sorting and recovery of recyclable waste.
 - Convergence of NULM with SBM through SHGs for better maintenance of Community Toilets, MRF and FSTP.
 - Arrangement of training for all sanitation workers with proper Health check-up and providing I'd cards, Certificates, Personal Protective equipments and provide health Insurance to them.
 - Arrangement of meeting with SHGs, market association, hotel owner association and street vendors for Compliance on Solid Waste Management Rules, 2016.
 - Installation of GPS tracking for transportation garbage vehicles and Weight Bridge for wastage to be ensured.

- Installation of GPS tracking for transportation garbage vehicles and Weight Bridge for wastage to be ensured.
- ULBs shall identify Bulk Waste Generators and collect user fees as per Bye-laws.
- 100% cleaning of Drains and shifting of the waste immediately before the monsoon.
- All blocks to submit proposal for community compost pits in each village, which will be taken up in convergence with MGNREGS.

It was urged upon to ensure completion of the above task in co-ordination with all the department/offices and submit the compliance, for review as the matter is related to the Hon'ble Green Tribunal.

The meeting was ended with a vote of thanks to the chair and participants.


Collector, Kendrapara

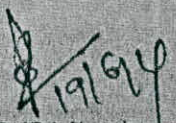
Memo No. 2865 Date 20/06/19

Copy to Executive Officer Kendrapara / Pattamundai for information and necessary action.


PD, DUDA, Kendrapara

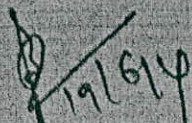
Memo No. 2866 Date 20/06/19

Copy to Sr Steno to Collector Kendrapara for kind information of Collector.


PD, DUDA, Kendrapara

Memo No. 2867 Date 20/06/19

Copy submitted to Commissioner cum Secretary to Govt., H & UD Deptt., Odisha, Bhubaneswar/State Mission Director SBM(U), H & UD Deptt., Odisha, Bhubaneswar for kind information.


PD, DUDA, Kendrapara

PROCEEDING OF THE FORTNIGHTLY REVIEW MEETING ON SOLID WASTE MANAGEMENT RULES,
2016 SBM (U) ON DATED 11.06.2019 AT 3.00 PM IN COLLECTORATE CONFERENCE HALL,

KENDRAPARA

The review meeting of Municipalities on Solid Waste Management held on dated 11.06.19 at 3.00 AM in the Collectorate Conference Hall, Kendrapara under the Chairmanship of Collector, Kendrapara.

The other members present in the meeting where as follows

1. Project Director, DRDA-Cum-DUDA, Kendrapara
2. Executive Officer Kendrapara Municipality/Pattamundai Municipality
3. Asst. Executive Engineer Kendrapara Municipality
4. Municipal Engineer, Kendrapara Municipality
5. Junior Engineer, Kendrapara Municipality/Pattamundai Municipality
6. Sanitation Expert, DUDA, Kendrapara
7. Infrastructure Expert, DUDA, Kendrapara

At the outset Collector, Kendrapara welcome all the members present described the purpose and objective of the meeting and Jatter reviewed the actions taken against provision of the SBM Rule, 2016. Accordingly, following discussion were made on Solid Waste Management schemes implemented in ULBs.


1. In the above backdrop, Collector impressed upon all concerned to act upon as per this kind order passed by Hon'ble NGT on dated 26.03.19 for compliance. Apropos, all land related issues must be taken up and solved on priority basis within the stipulated time frame given by Chief Secretary, Odisha, as this will be subsequently reviewed and he will personally appear before the Hon'ble Tribunal again on 25.09.19 for future appraisal in this regard.
2. The actions that are urgently required to be taken up immediately for compliance to the O.A Case No. 606/2018 of Hon'ble NGT are indicated below.
 - 100% door to door collection with Source Segregation to be ensured and utilization of dry waste and wet waste.
 - Construction of requisite nos. of Pit Composting in both the Municipalities to be ensured.
 - Material recovery Facility to be constructed for segregation of dry waste at each ULB and Identification of all rag picker for segregation, sorting and recovery of recyclable waste.
 - Convergence of NULM with SBM through SHGs for better maintenance of Community Toilets, MRF and FSTP.
 - Arrangement of training for all sanitation workers with proper Health check-up and providing I'd cards, Certificates, Personal Protective equipment's and provide health insurance to them.
 - Arrangement of meeting with SHGs, market association, hotel owner association and street vendors for Compliance on Solid Waste Management Rules, 2016.
 - Installation of GPS tracking for transportation garbage vehicles and Weight Bridge for wastage to be ensured.

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- ULBs shall identify Bulk Waste Generators and collect user fees as per Bye-laws.
- 100% cleaning of Drains and shifting of the waste immediately before the monsoon.
- All blocks to submit proposal for community compost pits in each village, which will be taken up in convergence with MGNREGS.


It was urged upon to ensure completion of the above task in co-ordination with all the department/offices and submit the compliance, for review as the matter is related to the Hon'ble Green Tribunal.

The meeting was ended with a vote of thanks to the chair and participants.


26/06/19
Collector, Kendrapara


Memo No. 2970Date 27/06/19

Copy to Executive Officer Kendrapara/Pattamunda for information and necessary action.


26/06/19
PD, DUDA, Kendrapara

Memo No. 2971Date 27/06/19

Copy to Sr Steno to Collector Kendrapara for kind information of Collector


26/06/19
PD, DUDA, Kendrapara

Memo No. 2972Date 27/06/19

Copy submitted to Commissioner cum Secretary to Govt., H&UD Deptt., Odisha, Bhubaneswar/State Mission Director SBM(U), H&UD Deptt., Odisha, Bhubaneswar for kind information.


26/06/19
PD, DUDA, Kendrapara

PROCEEDING OF THE FORTNIGHTLY REVIEW MEETING ON SOLID WASTE MANAGEMENT RULES,
2016 SBM (U) ON DATED 18.10.2019 AT 6.00 PM IN COLLECTORATE CONFERENCE HALL,
KENDRAPARA

The fortnight review meeting of Municipalities on Solid Waste Management was held on dated 18.10.2019 at 6.00 PM in the Collectorate Conference Hall, Kendrapara under the Chairmanship of Collector, Kendrapara.

The other members present in the meeting where as follows

1. Project Director, DRDA-Cum-DUDA, Kendrapara
2. Executive Officer Kendrapara Municipality/Pattamundai Municipality
3. Asst. Executive Engineer Kendrapara Municipality
4. Municipal Engineer, Kendrapara Municipality
5. Junior Engineer, Kendrapara Municipality/Pattamundai Municipality
6. Sanitation Expert, DUDA, Kendrapara
7. Infrastructure Expert, DUDA, Kendrapara


At the outset Collector, Kendrapara welcome all the members present described the purpose and objective of the meeting and latter reviewed the actions taken against provision of the Solid Waste Management Rules, 2016. Accordingly, following discussion were made on Solid Waste Management schemes implemented in ULBs.

- In the above backdrop, Collector impressed upon all concerned to act upon as per this kind order passed by Hon'ble NGT on dated 26.03.19 for compliance. Apropos, all land related issues must be taken up and solved on priority basis within the stipulated time frame given by Chief Secretary, Odisha, as this will be subsequently reviewed and he will personally appear before the Hon'ble Tribunal again on 25.09.19 for future appraisal in this regard.
- The actions that are urgently required to be taken up immediately for compliance to the O.A Case No. 606/2018 of Hon'ble NGT are indicated below.
 - The Collector, Kendrapara instructed all the Executive Officers, Municipality to ensure Door to door Collection of Segregated Solid Waste from residential and non-residential premises to establish system to transport 100% of waste collected in segregated manner (biodegradable, non-biodegradable) to Secondary transfer Station/Material Recovery Facility.
 - Solid waste management training program to sensitize the sanitary worker have been completed successfully in both Kendrapara and Pattamundai Municipality. Training was imparted to SHGs for their engagement in SWM activities.
 - 70 Nos. of Pit Composting Pits have been constructed for composting in Kendrapara Municipality and 25 Nos. of Pit composting Pits have been constructed for composting in Pattamundai Municipality.
 - Material recovery Facility to be constructed for segregation of dry waste at each ULB and Identification of all rag picker for segregation, sorting and recovery of recyclable waste.
 - The MRF Should be having provision of separate toilets, electricity, drinking water facilities for the workers.
 - Procurement of machineries for MCC should be made through Government E-Marketing Portal (GEM).
 - All EOs have to register their ULBs in Swachha Sahara web portal and upload information on SWM in that portal.
 - Two Nos. of maps be prepared for each ULBs Covering ward Boundary, roads, parks, commercial areas of ULBs with route chart to the MCC for smooth collection of waste.

- All EOs have to arrange training programs for Swachhasathis, Supervisors and complete it by this month along with the training program for rag pickers and Kawadiwalas.
- The EOs have to take up awareness program on not to use plastics and its effect on environment and strictly enforce the Plastic Waste Management Rules, 2016.
- Kendrapara Municipality has identified 3 no. of MRF Centres (Private) with 1 no. of MRF to be maintained by ULB. Hence, Kendrapara Municipality has 4 no. of established MRF Centres. Pattamundai Municipality has identified 4 no. of MRF Centres (Private).
- In the awareness drive towards avoiding the use of single use plastic; students of all schools and colleges will be enclosed with the provision of acknowledging the good work of the students in physical collection of single use plastics and by way of hosting banquets and awarding of appreciations certificate in public holiday celebrations.
- Convergence of NULM with SBM through SHGs (Community Toilets maintenance, MRF and FSTP)
- All the ULBs should identify the low lying area and strategize for dumping of the construction and demolition in that site.
- Collection of garbage Door to Door and Segregation of waste at source level should be ensured regularly.
- Arrangement of meeting with SHGs, business associations, hotel owner association and street vendors for Compliance on Solid Waste Management Rules, 2016.
- All the EOs to identify their Bulk Waste Generators (Commercial Institution) and issue notice for processing of Biodegradable wastes in Compost Pit till Compost plants are built.
- ULBs shall identify Bulk Waste Generators and collect user fees as per Bye-laws.

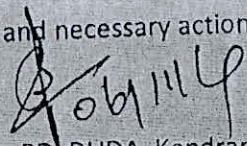
It was urged upon to ensure completion of the above task in co-ordination with all the department/offices and submit the compliance, for review as the matter is related to the Hon'ble Green Tribunal.

The meeting was ended with a vote of thanks to the chair and participants.


Collector, Kendrapara

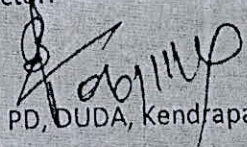
Memo No. 5240 Date 06-11-19

Copy to Executive Officer Kendrapara / Pattamundai for information and necessary action.


PD, DUDA, Kendrapara

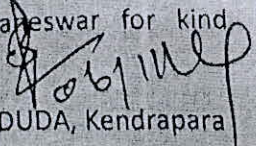
Memo No. 5241 Date 06-11-19

Copy to Sr Steno to Collector Kendrapara for kind information of Collector.


PD, DUDA, Kendrapara

Memo No. 5242 Date 06-11-19

Copy submitted to Commissioner cum Secretary to Govt., H&UD Deptt., Odisha, Bhubaneswar/State Mission Director SBM(U), H&UD Deptt., Odisha, Bhubaneswar for kind information.


PD, DUDA, Kendrapara

-18-

ANNEXURE - H/6

**PROCEEDINGS OF THE DUDA REVIEW MEETING OF ALL ULBs OF KENDRAPRA DISTRICT
HELD ON 08.06.2022 AT 10.00 AM IN THE RESIDENT OFFICE OF COLLECTOR, KENDRAPARA**

The Review meeting of all ULBs of Kendrapara District was held on dated 08.06.2022 at 10.00 AM in the Res-Office of Collector, Kendrapara under the chairmanship of Collector, Kendrapara. The members were present is attached in the Annexure- A.

At the outset, Collector Kendrapara welcomed all the participants. After detail review on various schemes and projects, the following instructions were issued,

DEVELOPMENTAL PROJECTS

Kendrapara Municipality Timeline for Completion

• Smart Park	-	31.07.2022
• Model Crematorium	-	31.07.2022
• Ranapada Kabarstan	-	31.07.2022
• Fakirabad Mosque	-	30.06.2022
• RWHS Projects	-	15.06.2022

- a) EO was instructed to prepare estimate for the new road from Mirapatana to Railway station and also instructed to function the GYM and Urdu library within 20.06.2022.
- b) ME & JEs of were also instructed to complete the ongoing projects of Fakirabad Kabarstan, Kamaria Tank, mother drains within timeline.

<u>Pattamundai Municipality</u>		<u>Timeline for Completion</u>
• Tahasil Pond	-	31.07.2022
• Auditorium Finishing	-	15.08.2022
• 2 nd Vending Zone	-	30.06.2022
• RWHS Projects	-	15.06.2022
• Model Crematorium	-	31.08.2022

- a) EO was instructed to complete Indoor vending zone work within 90 days.
- All the Executing agencies were instructed to complete the balance work under UNNATI, submit UC and return the unspent balance to DUDA.

JAGA MISSION

- Both the EOs was instructed to focus on delisting work of Slums.
- Both the EOs was instructed to distribute the LRC approved in Second phase.

*Perk
21/6/22*

- Both the EOs were instructed to complete the Road infra/Urban infra projects within the timeline.
- EOs to complete the balance open space development projects, Mission Sakti Gruha within timeline.

SBM

- Both the EOs were instructed to procure machinery for MCC 2 and MRF 2.
- Both the EOs were also instructed to procure 02 nos. of 5HP & 10 HP pumps for dewatering during the Monsoon and also ensure desilting of drains regularly.

FSSM (Faecal sludge & Septage Management)

- Both the EOs were instructed to complete the MSG selection process for the operation and maintenance of the SETP Plant.
- Both the EOs were instructed to develop the road before monsoon for smooth operation of vehicles to the plant.

The Meeting ~~was~~ ended with vote of thanks to the chair.

Collector & District Magistrate
Kendrapara

Memo No. 1829 Date. 22-6-22

Copy to EE, R & B Division, Kendrapara/EE, RD Division-II, Kendrapara/EO, Kendrapara/EO, Pattamundai Municipality for information and necessary action.

Project Director,
DUDA, Kendrapara

Memo No. 1830 Date. 22-6-22

Copy submitted to Joint Secretary to Govt, H & UD, Deptt. Govt. of Odisha, Bhubaneswar for kind information.

Project Director,
DUDA, Kendrapara

The Review meeting of all ULBs of Kendrapara District was held on dated 06.07.2021 at 5.00 PM in the Res-Office of Collector, Kendrapara under the chairmanship of Collector, Kendrapara. The members present is attached in the Annexure- A.

At the outset, Collector Kendrapara welcomed all the participants. After detail review on various schemes and projects, the following instructions were issued,

DEVELOPMENTAL PROJECTS/WORKS

- Smart Park: - Timeline for completion 02 October 2021.
- Model Crematorium - Timeline for completion November 2021.
- MCC 2 & MRF 2 – Timeline for completion 15 August 2021.
- Vending Zone – EO Kendrapara was instructed to make it usable and take steps for issue of vending zones to street vendors.
- EO Pattamundai to complete the DPR process of vegetable Market, Bus stand and Library withing July 2021.
- EO Kendrapara was instructed to complete the ongoing projects of Gym center, Library, High school Ground Development within July 2021 and also to initiate the tender process of Development of Mahabhoi Tank, Kalyan Mandap and office building within one week.

JAGA MISSION

- EO Pattamundai was instructed to start the relocation process of Sukhuapada Slum and LRC to be prepared accordingly.
- EO Kendrapara was instructed to prepare action plan for relocation of Kajala Slum.
- EO Pattamundai was also instructed to develop the Matia slum road.

MUKTA

- Both the EOs were instructed to prepare ward wise action plan under MUKTA as per the guideline given by the Government and identify suitable land for mini park, paver pathway, jogging track, children's park and development of water body.
- Ensure boundary wall and landscaping should be design based and thematic.
- Both the EOs were also instructed to complete the remaining Rain water Harvesting Structures and timely payment.
- Both the EOs were instructed to cover all the open drains with slab.
- EOs to complete the balance open space development projects, Mission Sakti Gruha & Parichaya within JULY 2021.

D

LED STREET LIGHT

- Both the EOs and Nodal officers were instructed for timely completion of ongoing joint survey of LED street light.

SBM

- Both the EOs were instructed to procure machinery for MCC 2 and MRF 2.
- Both the EOs were also instructed to procure 02 nos. of 5HP & 10 HP pumps for dewatering during the Monson and also ensure desilting of drains regularly.

FSSM (Faecal sludge & Septage Management)

- EO Kendrapara was instructed to speedup the work and complete ^{with} the timeline.
- EO Pattamundai to ensure the trail run by 07.07.2021 and complete the balance work within timeline.

The Meeting was ended with vote of thanks to the chair.

Collector, Kendrapara

Memo No. 2036 Date. 23.07.21

Copy to EO, Kendrapara/Pattamundai Municipality for information and necessary action.

PD, DUDA, Kendrapara

Memo No. 2037 Date. 23.07.21

Copy submitted to Joint Secretary to Govt, H & UD, Deptt. Govt. of Odisha, Bhubaneswar for kind information.

PD, DUDA, Kendrapara

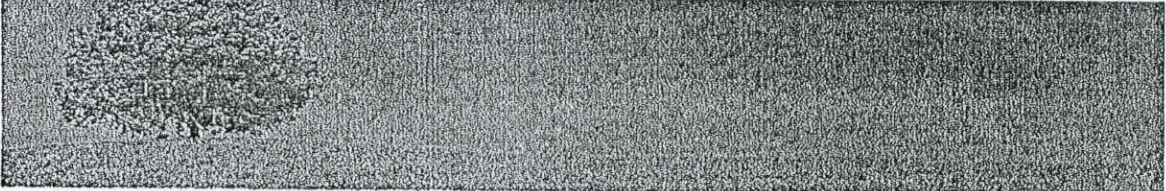
Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India



- Consent Management
- Laboratory Management
- Waste Management
- CESS Management
- No Increase Pollution
- E-Waste
- Knowledge Base
- Logout

- Authorization/Registration
- Payment Verification
- Management
- ization Applications



our feedback
sions

Welcome Kendrapara Municipality

Date: 11-4-2022

for any kind
aints or query

InProgress Application Completed Application

Application No	Application For	Authorization Required For	Application Date	Application Status	Keeping With
Hazardeous Waste Application List Is Empty					
Municiple Solid Waste Applications					
2661169	Municipal Waste	Disposal at landfill.	02-07-2019 04:24	Inprogress	ES HB
Bio-Medical Waste Application List Is Empty					
Plastic Waste Application List Is Empty					
Application is Inprogress or Unattended					
Application is Approved or Rejected					
	Observation is raised on these application.				
	reply to observation raised on application has been made .				

[Signature]
20/4/22
Executive Officer
Kendrapara Municipality